

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 19.12.2019**

**NOTICE**

Take notice that the following matters listed on 20.12.2019 in the Court of Chairperson at 02: 00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India  <b>With</b>	Nisha Kaur Uberoi	Zoheb Hussain
<b>2.</b>	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

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**By Order**

**-sd/-**

**Registrar**